Regarding Three language formula in New Education Policy

SHRIMATI KANIMOZHI KARUNANIDHI (THOOTHUKKUDI): Sir, I am very pained and hurt that the Minister in his reply in Parliament today has called the Members of Parliament, the Government of Tamil Nadu, and the people of Tamil Nadu ... *? (*Interruptions*)

You have taken my name also. I would like to explain it. The truth is, the Members of Parliament met the Minister representing that SSA funds have to be released to Tamil Nadu. The Minister from Tamil Nadu was also there in the delegation and we had clearly said that we have issues with the NEP. We cannot accept it in full because the three-language policy is not acceptable to Tamil Nadu. The truth is the CM of Tamil Nadu has written to the Minister and the Prime Minister saying that we have issues with the NEP. It cannot be accepted in total and the funds have to be released. We have requested that the funds have to be released.

So, the MPs from Tamil Nadu have never accepted the three-language policy. ? (*Interruptions*)

THE MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN): Hon. Speaker Sir, my esteemed colleague and one of my dearest sisters, a senior Member of this House, hon. Kanimozhi ji has raised two points. ? (*Interruptions*)

Firstly, she raised the issue of me mentioning a word, which I should not have used for the Members of Tamil Nadu, the Government of Tamil Nadu and people of Tamil Nadu. Let us not mix it. Let me first withdraw my word if my word hurt anybody. ? (*Interruptions*) I withdraw my word. ? (*Interruptions*) I do not have an issue with it. ? (*Interruptions*)

But regarding the other issue that she mentioned ? (*Interruptions*) Kanimozhi ji, please sit down. ? (*Interruptions*) I know that you would at least listen to my point of view. I always listen to your point of view. I always do it.

Speaker Sir, this is an important issue. They came to see me on several occasions and rightly Kanimozhi ji took the lead and I invited the Education Minister from Tamil Nadu with a good spirit with the intention that something should come out of

it. I was also in that discussion, and at one point of time they have agreed and we have agreed on certain things. ? (*Interruptions*)

Please do not shout. ? (*Interruptions*) You should have the courage to listen to the truth. ? (*Interruptions*) My information is that they went and mentioned all these things to the hon. Chief Minister of Tamil Nadu. ? (*Interruptions*) He also gave the consent to go ahead. ? (*Interruptions*) Later on, some internal issue came up.? (*Interruptions*) Informally, they only told me and they went there. ? (*Interruptions*) This is unfortunate. ? (*Interruptions*) Today, I again mentioned that thing. ? (*Interruptions*) Today, is 10th March. ? (*Interruptions*) They came out with the NEP signing problem. ? (*Interruptions*) They are entitled. ? (*Interruptions*) We do not have any issue with non-BJP States. As I said, Karnataka, Himachal, Punjab and all these States are getting PM SHRI free. ? (*Interruptions*) They are also getting PM SHRI Scheme as has been allocated. ? (*Interruptions*) They should come to the constitutionality and they should come to the policy that they have agreed upon, and they should respect it. ? (*Interruptions*)

माननीय अध्यक्ष: माननीय सदस्यगण, माननीय मंत्री जी ने भी आग्रह किया है और मैंने इस शब्द को रिकॉर्ड से निकाल दिया है ।

? (व्यवधान)